NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

26. IA 5486(MB)2023
IN
C.P. (IB)/204(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **01.05.2024**

Name of the Party: Madhure Infra Engineering Pvt. Ltd.
Vs
Calyx Lenora Realty Llp

Section 9, 19(2) of Insolvency and Bankruptcy Code, 2016

ORDER

1. Mr. Ashish Jha, Ld. Counsel for the Applicant present through virtual mode.

IA-5486/2023

2. The Registry as well as Applicant is directed to issue notice to the Respondent No. 2 intimating the next date of hearing and to place on record the tracking report alongwith notice before the next date of hearing.
3. Post this matter on **12.06.2024** for further consideration.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

/Dubey/